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**MINISTRY OF URBAN DEVELOPMENT RESEARCH OFFICER  
RECRUITMENT RULES, 1999**

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**SCHEDULE 1 :- SCHEDULE**

**MINISTRY OF URBAN DEVELOPMENT RESEARCH OFFICER  
RECRUITMENT RULES, 1999**

New Delhi, the 23rd September, 1999 G.S.R. 322.-In exercise of the powers conferred by the proviso to article 309 of the Constitution, and in supersession of the Ministry of Urban Development, Deputy Director (Technical) (Social Survey) and Research Officer Recruitment Rules, 1994. in so far as they relate to the post of Research Officer, except as respects things done or omitted to be done before such supersession, the president hereby makes the following rules regulating the method of recruitment to the post of Research Officer in the Ministry of Urban Development, namely :-

**1. Short title and commencement :-**

(1) These rules may be called the Ministry of Urban Development Research Officer Recruitment Rules, 1999.

(2) They shall come into force from the. date of their publication in the Official Gazette.

**2. Number of post, classification and scale of pay etc :-**

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule attached to these rules.

**3. Method of recruitment, age limit and qualifications etc :-**

The method of recruitment to the said post. age limit, qualifications

and other matters relating thereto shall be as specified in columns 5 to 14 of the said Schedule.

**4. Disqualification :-**

No person,-

(a) ho has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government, if satisfied that such marriage is permissible under the personal law applicable to such person, and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, and for reasons to be recorded in writing and in consultations with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations. relaxation of age limit and other concessions required to be provided for the Scheduled Castes the Scheduled Tribes, Ex- servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

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SCHEDULE				
Name of post	No. of post	Classification	Scale of pay	Whether selection-cum-seniority or selection by merit
1	2	3	4	5
Research Officer	1*	General Central Service	Rs. 8000-275-13,500/-	Not applicable

	(1999)	Group 'A' Gazetted,		
		Non- Ministerial		
*Subject to variation dependent on workload.				